

During 1969, U. N. also financed the visit of the Second Evaluation Team on Family Planning to India.

**Rural Electrification during Gandhi Centenary Year**

130. SHRI RAM CHARAN:  
SHRI V. NARASIMHA RAO:  
SHRI BHOGENDRA JHA:  
SHRI RAGHUVIR SINGH  
SHASTRI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have decided to electrify one lac villages during the Gandhian Centenary Year (upto October 2, 1970);

(b) if so, total expenditure likely to be incurred by each State thereon; and

(c) the State-wise break up of one lac villages to be electrified ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):

(a) Yes, Sir. It is proposed to electrify a total of one lakh villages in the country by the end of Gandhiji's birth Centenary year *i. e.* 2nd October, 1970 subject to availability of funds.

(b) and (c). The state-wise likely outlay and the targets will be known only after States have assessed their available resources for the purpose and also determined their programme.

**Allotment of Shops to Scheduled Castes/  
Scheduled Tribes in Delhi**

131. SHRI RAM CHARAN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether some shops in Delhi have been kept reserved for allotment to Scheduled Caste/Scheduled Tribe persons;

(b) whether it is a fact that out of 13 shops which have been kept reserved, 5 are situated in Mohan Singh Market;

(c) whether it is also a fact that the tenders have been invited for 3 or 4 times but no body has offered even the economic rent for these shops because the shops are located at the back of the market, where there are no chances of any business flourishing;

(d) whether it is a fact that the dairy owners of I. N. A. Colony offered Rs. 25/- p. m. as rent for these shops while the rent shown in the tender list for these shops is Rs. 180/- p. m.; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes. Some shops in Delhi have been reserved for allotment to members of Scheduled Castes. (There are no Scheduled Tribes in Delhi).

(b) 8 shops have been kept reserved for Scheduled Castes, out of which 5 are situated in the Mohan Singh Market.

(c) Tenders were invited four times and out of the 48 shops in the rear portion of this market, only 5 shops could be allotted on tender basis. Other quotations being below the economic rent, were not considered for allotment. The reasons for poor response to the tenders are not known.

(d) Yes.

(e) The reasons are not known.

**Ban on Import of Chemicals**

132. SHRI RAM CHARAN: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

(a) whether it is a fact that the import of certain chemicals which are used in manufacturing drugs is banned;

(b) if so, the names of the chemicals; and